

CONSOLIDATED LIST OF CASES PENDING IN THE TRAIL COURTS OF PUNJAB, HARYANA AND U.T. CHANDIGARH FOR MORE THAN 5, 10, 15 AND 20 YEARS OLD IN WHICH PROCEEDINGS / FINAL ORDER EXECUTIONS HAVE BEEN STAYED BEFORE THE HON'BLE HIGH COURT AS ON 31.12.2019.

Particulars of cases pending in District/Subordinate Courts					Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
SH. PARINDER SINGH, CIVIL JUDGE (SENIOR DIVISION), PATHANKOT.											
Sr No	Category of cases	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings have been stayed	Further proceedings conducted date wise
05 YEARS OLD CASES											
1	Civil Suit	PBPO020002722013	19/11/13.	Kamlesh Kumari Vs J.M. Paper Mills	Appearance	608	SAO	2018	Kamlesh Kumari Vs J.M. Paper Mills & Ors.	17/12/18	
2	Civil Misc	PBPO020007012012	20/04/12	Jasbir Singh Vs Kartar Singh	Appearance	95	SAO	2018	Gurmeet Singh Vs Jasbir Singh & Ors.	15/10/18	
3	IPC Ctallan	PBPO03-001017-2014	13/10/14	State Vs Avinash Kumar	Appearance	36998	CRM-M	2014	Avinash Sharma & ors Vs State and Ors	19/10/15	
4	Untrace	PBPO03-000389-2013	13/03/13	State Vs Micky	Appearance	31606	CRM-M	2016	Dinesh Saini Vs State of Punjab	07/09/16	
10 YEARS OLD CASES											
5	IPC Ctallan	PBPO030001242009	22/07/09	State Vs Lakhwinder Singh	Defence Evidence	40859	CRM-M	2014	Darbari Lal Vs State Of Punjab & Ors	14/01/15	
6	IPC Ctallan	PBPO03000562009	22/07/09	State Vs Darbari Lal & Ors	Defence Evidence	40859	CRM-M	2014	Darbari Lal Vs State Of Punjab & Ors	14/01/15	
15 YEARS OLD CASES											
7	Civil Suit	PBPO020000022001	23/01/01	Harsha Steel Vs Kamlesh	Appearance	50	SAO	2016	Kamlesh & Anr Vs Harsha Steel & Ors.	14/03/17	
20 YEARS OLD CASES											
8	Civil Suit (Declaration)	PBPO020000011997	02/12/97	Parshotam Vs. Karam Chand	Appearance	37	SAO	2014	"Hakikat Singh & Ors.Vs. Parshotam & Ors."	29/05/14	
9	Civil Suit (Declaration)	PBPO020000021997	02/12/97	Girdhari Lal Vs. Karam Chand	Appearance	37	SAO	2014	"Hakikat Singh & Ors.Vs. Parshotam & Ors."	29/05/14	
SH. KAMALDEEP SINGH, CHIEF JUDICIAL MAGISTRATE, PATHANKOT.											
Sr No	Category of cases	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings have been stayed	Further proceedings conducted date wise
05 YEARS OLD CASES											
10	COMI	PBPO03-001152-2013	07/12/13	Anju @ Mridu Vs Manish Sakohla and Ors	Appearance	17311	CRM-M	2017	Badri Singh Sakohla and Ors Vs State if Punjab and Ors	16/05/17	
20 YEARS OLD CASES											
11	Civil Suit	PBPO020015482015	26/10/98	SMDRSD College PTK Vs Ashok Plato	Awaiting Order	20012	SLP(C)	2017	SMDRSD College PTK Vs Ashok Plato	18/08/17	STAYED BY HON'BLE SUPREME COURT OF INDIA

SH. HEM AMRIT MAHI, ACJ(SD) / JMJC, PATHANKOT.

Sr No	Category of cases	CNR No.	Date of Institution	SDGPI]	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings have been stayed	96
05 YEARS OLD CASES											
12	Civil Suit	PBPO020007412011	08/04/11	Karnail Singh Vs Savitri Devi	Awaiting Order	8899	CR	2017	Karnail Singh Vs Savitri Devi	23/01/16	
13	Civil Suit	PBPO020006662013	03/05/13	Ramesh Chander Vs Kishori Lal	Awaiting Order	9040	CR	2017	Ramesh Chander Vs Kishori Lal	16/08/18	
14	Civil Suit	PBPO020002372009	07/08/09	Rattano Devi Vs Manohar Lal	Awaiting Order	2237	CR	2019	Rattno Devi Vs Bachan Lal and others	02/04/19	
15	COMI	PBPO030002532010	15/09/10	Punjab Small Scale Industries Vs Hari Krishan	Awaiting Order	42813	CRM-M	2016	Hari Krishan Maini Vs Punjab Small Scale Industries	30/11/16	

SH. RAJINDERPAL SINGH GILL CJD / JMJC, PATHANKOT.

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05 YEARS OLD CASES											
16	Rent Petition	PBPO020007372013	19/07/13	Sumitra Devi Vs Parveen Kumar	Awaiting Order	441	CR	2017	Sumitra Devi Vs Parveen Kumar	23/01/17	
17	COMI	PBPO030008352013	15/10/13	Palwinder Singh Vs Tripta Rani	Awaiting Order	26175	CRM-M	2016	Palwinder Singh Vs Tripta Rani	30/08/17	
10 YEARS OLD CASES											
18	Civil Suit	PBPO02-000076-2008	22/08/08	Paramjit Singh Vs Municipal Corporation	Awaiting Order	90	SAO	2018	Paramjit Singh Vs Municipal Corporation	01/10/18	

Sd/-
Addl. District & Sessions Judge,
Pathankot.